

HIGH COURT OF UTTARAKHAND
AT NAINITAL

No. ~~275~~/UHC/Admin.-B/Misc./2016

Dated: 27.07.2023

CORRIGENDUM

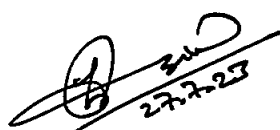
Subject: Updation of Distribution Memos For Attachment of Police Stations To The Motor Accident Claims Tribunals.

Reference is invited to Notification No. 263/UHC/Admin.B/Misc.2016 dated 13.06.2023 and Distribution Memorandum No. 47/UHC/Admin.B/Misc./2016 dated 12.06.2023 of this Hon'ble Court on the subject noted above.

2. Since some Police Stations were left unattached in Districts of Bageshwar, Chamoli, Pauri Garhwal and Pithoragarh, the updation regarding attachment of Police Stations to the Motor Accident Claims Tribunal (MACT) is being made.

3. In light of above, at Serial Nos. 2, 3, 8 and 9 of the aforesaid Memorandum No. 47 dated 12.06.2023, the attachment list of Police Stations for the Districts of Bageshwar, Chamoli, Pauri Garhwal and Pithoragarh respectively is amended as follows:-

Sl. No.	Existing List			Substituted/Amended List		
	District	Name of Police Station(s) attached	Name of the MACT/ Court	District	Name of Police Station(s) attached	Name of the MACT/ Court
1.	Bageshwar	1. Bageshwar	MACT/ District Judge, Bageshwar	Bageshwar	1. Bageshwar	MACT/ District Judge, Bageshwar
		2. Kapkot			2. Kapkot	
		3. Baijnath			3. Baijnath	
		4. Jhiroli			4. Jhiroli	
		5. Kanda			5. Kanda	
					6. Kausani	
2.	Chamoli	1. Chamoli	MACT/ District Judge, Chamoli	Chamoli	1. Chamoli	MACT/ District Judge, Chamoli
		2. Gopeshwar			2. Gopeshwar	
		3. Nanda Nagar (Ghat)			3. Nanda Nagar (Ghat)	
		4. Joshimath			4. Joshimath	
		5. Badrinath			5. Badrinath	
		6. Pokhari			6. Govind Ghat	
		7. Pokhari			7. Pokhari	
		7. Karanprayag	MACT/ Additional District Judge, Karanprayag	8. Karanprayag	MACT/ Additional District Judge, Karanprayag	
		8. Tharali		9. Tharali		
		9. Gairsain		10. Gairsain		


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	District	Name of Police Station(s) attached	Name of the MACT/ Court	District	Name of Police Station(s) attached	Name of the MACT/ Court
3.	Pauri Garhwal	1. Pauri	MACT/ District Judge, Pauri Garhwal	Pauri Garhwal	1. Pauri	MACT/ District Judge, Pauri Garhwal
		2. Srinagar			2. Srinagar	
		3. Devprayag			3. Devprayag	
		4. Satpuli			4. Satpuli	
		5. Rikhanikhal			5. Rikhanikhal	
		6. Laxmanjhula			6. Laxmanjhula	
		7. Lansdowne			7. Lansdowne	
		8. Dhumakot			8. Dhumakot	
			9. Paithani			
			10. Thalissain			
			11. Kotdwar		MACT/ Additional District Judge, Kotdwar	
	12. Kalagarh					
	13. Yamkeshwar					
4.	Pithoragarh	1. Pithoragarh	MACT/ District Judge Pithoragarh	Pithoragarh	1. Pithoragarh	MACT/ District Judge Pithoragarh
		2. Jajardewal			2. Jajardewal	
		3. Jhulaghat			3. Jhulaghat	
		4. Didihat			4. Didihat	
		5. Munsyari			5. Munsyari	
		6. Jauljibi			6. Jauljibi	
		7. Kanalichina			7. Kanalichina	
		8. Nachni			8. Nachni	
		9. Thal			9. Thal	
		10. Askot			10. Askot	
		11. Gangolihat			11. Gangolihat	
		12. Berinag			12. Berinag	
		13. Baluwakot			13. Baluwakot	
		14. Dharchula			14. Dharchula	
		15. Pangla			15. Pangla	
	16. Gunji (Seasonal)					

4. Memorandum No. 47 dated 12.06.2023 is amended to this extent only.

By order of Hon'ble the Chief Justice

Sd/-

Registrar General
High Court of Uttarakhand

No. 4030 /UHC/Admin.-B/Misc./2016

Dated: 27.07.2023

Copy for information and necessary action to:

1. P.P.S. to Hon'ble the Chief Justice for placing copy of this Notification along with Memorandum before His Lordship.
2. P.S./P.A. to the Hon'ble Judges, for placing copy of the Notification along with Memorandum before His Lordship.
3. Secretary Law-cum-LR, Government of Uttarakhand, Dehradun
4. All District and Sessions Judges/Special Judge, Motor Accident Claims Tribunal (MACT) in the state for information and necessary action, with a request to upload it on the official website of their respective Judgeship for the purpose of public awareness.
5. Secretary, Home Department, Uttarakhand.
6. Director General of Police, Uttarakhand.
7. All Registrars of High Court of Uttarakhand, Nainital.
8. Computer Section, High Court of Uttarakhand, Nainital with a request to upload the Notification along with the Memorandum on official website of the High Court.
9. Guard File/Notice Board.

Deputy Registrar

SD
27.7.23